

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

22. IA 3151/2022IA 214/2023 in C.P. (IB)/3782(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:-** IA 3151/2022 Shree Sales  
Corporation Private Limited Vs.  
Rolson Synthetics Private Limited  
IA 214/2023 Vimal Kumar Agrawal  
Vs. Rolson Synthetics Private Limited  
**IN THE MATTER OF**  
Shree Sales Corporation Pvt Ltd  
V/s  
Rolson Synthetics Pvt Ltd

**Section:Application under any other provisions- IBC Sec 9of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

None present from either side. List this matter on **09.01.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**